

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/1630/CHE/2023

PETITION NUMBER : CP(IB)/114(CHE)/2023

NAME OF THE APPLICANT : Mrs Pradeepa Saravanan

NAME OF THE RESPONDENT(S) : Easyaccess Financial Services Ltd & Ors

**UNDER SECTION : Sec 60(5) of IBC, 2016 R/w Rule 11 of
NLCT Rules 2016**

ORDER

Ld. PCS Mr. A.S. Sathish Kumar for the Applicant. Ld. Counsel Mr. Pradheep RR for the Respondent.

The Counsels stated that in this case a withdrawal memo has been e-filed this morning.

On perusal of records, no such memo has been received.

Counsels are directed to file withdrawal memo afresh both physically and electronically.

List both the IA/IBC/1630/CHE/2023 IN CP(IB)/114(CHE)/2023 for hearing on **31.05.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk